

Central Administrative Tribunal, Principal Bench Original Application No. 2790 of 1999

New Delhi, this the 18th day of May, 2004

Hon ble Mr. Justice V. S. Aggarwal, Chairman Hon ble Mr. S. A. Singh, Member (A)

Tushar Ranjan Mohanty,
S/o Shri Rabi Narayan Mohanty,
Director (Statistics and Records)
Directorate of Statistics and Records,
Directorate General of Resettlement,
Ministry of Defence,
West Block No.4, Wing No.5, First Floor,
R.K. Puram, New Delhi-66

....Applicant

(Appeared in person)

Versus

Union of India
Through the Secretary.
Department of Statistics and
Programme Implementation,
Ministry of Planning & Programme Implementation,
Sardar Patel Bhavan, Sansad Marg,
New Delhi-1
....Respondents

(By Advocate: Shri Neeraj Goyal)

ORDER(ORAL)

By Justice V.S. Aggarwal, Chairman

Applicant states that he may be permitted to withdraw the present petition with liberty to file representation in accordance with law.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

(S.A. Singh)

Member(A)

(V.S. Aggarwal) Chairman

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